

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-136
482/252/ND/2020

IN THE MATTER OF:

A J Associates Private Limited

Vs.

Registrar of Companies

....APPELLANT

...RESPONDENT

SECTION

U/s 252

Order delivered on 19.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC :


For the Respondent :

For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 23.03.2021.


(Madhu Narula)
Court Officer